

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) and (b) A high percentage of rabies cases are reported from India. Uncontrolled stray canine population, lack of immunisation and epidemiological surveillance programmes are some of the factors responsible for this.

(c) The Agriculture Ministry is supporting a programme for the Control of Rabies in selected metropolitan cities under a Centrally Sponsored scheme since the Sixth Plan.

Deaths due to Cholera and Gastroenteritis in M.P.

**3924. SHRI TRILOKI NATH CHATURVEDI:
DR. MURLI MANOHAR JOSHI**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number of persons who have died of cholera and gastroenteritis in Madhya Pradesh during the past six months;

(b) the number of persons who have died in Rewa District in May and June, 1993; and

(c) whether Government have enquired the reasons for the deaths and what follow up action has been taken ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) to (c) According to the State Govt. there were 180 deaths due to gastroenteritis and no death due to cholera during January—June, 1993, out of which 20 deaths due to gastroenteritis were reported from Rewa district during May and June, 1993.

The State Government have taken the following steps to control cholera and gastroenteritis cases :—

(i) Combat teams were set up at district and block level to monitor the situation. Adequate medicines were made available with the combat teams.

(ii) Purification of drinking water was done by putting bleaching powder in wells in chlorine tablets were also distributed for purifying drinking water.

(iii) Distribution of oral rehydration solution in sufficient quantity was made

Supply of substandard medicines to Bombay Municipal Corporation

3926. SHRI H. HANUMANTHAPPA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it has come to the notice of Government that a leading pharmaceutical dealer, who will have a contract for supply of medicines to Bombay Municipal Corporation in the past several years has sold substandard or spurious drugs worth Rs. 3.4 lakhs to as many as 25 civic dispensaries/hospitals during the last few months;

(b) if so, steps taken by Government to contain the substandard drugs being supplied to the BMC and action taken by Government to apprehend the persons;

(c) whether any investigation has been made to apprehend the persons and punish them; and

(d) if not, the reasons thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) and (c) The Food & Drug Administration of Maharashtra carried out raids at various places during April to June, 1993 and seized stocks of spurious drugs from the suppliers. Six persons were arrested in this connection. A complaint has been filed in the Court of Law against the accused persons on 30-6-93, under the provisions of Drugs & Cosmetics Act, 1940 and Rules thereunder.

(d) Does not arise.

Death in Hindu Rao Hospital

**3927. DR. NAUNIHAI SINGH:
SHRI NARAIN PRASAD GUPTA ;
SHRI SHIV CHARAN SINGH ;
SHRI SANGH PRIYA GAUTAM :**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that Naresh Jain (24) admitted to Hindu Rao Hospital died swiftly after administering an injection; the details thereof;

(b) whether Government conducted any investigation on the instantaneous death of Naresh Jain under extraordinary circumstances;

(c) if so, what are the findings of the

3925. [Transferred to 27th August, 1993]